

O.A. No. 234/08

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ORDER DATED 17th JULY, 2008

Coran:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. G.N. Mishra, Ld. Counsel appearing for the applicant, Mr. G. Singh, Ld. Addl. Standing Counsel for the Respondent No.1 and Mr. A.K. Bose, Ld. Govt. Advocate for the State of Orissa.

Mr. A.K. Bose, Ld. Govt. Advocate for the State of Orissa submits that in the light of the notification dated 05.07.2008 pursuant to the order passed by this Tribunal, nothing remains in this O.A to be decided/adjudicated by this Tribunal.

In view of the above this Original Application stands dismissed as infructuous. No costs.

~~Member(A)~~

Kappan
MEMBER (J)